

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4129  
ANSWERED ON:13.08.2015  
Employment for Disabled  
Kher Smt. Kirron

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether it is true that while 75% of the differently abled population in India resides in rural areas, less than 1/3rd of them have employment;
- (b) if so, the number of such persons employed under various schemes including the Mahatma Gandhi National Rural Employment Guarantee Scheme, State/UT-wise;
- (c) whether the Government has formulated any scheme for training of differently abled persons for self-employment and entrepreneurial pursuits;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI SUDARSHAN BHAGAT)

- (a) &(b): As per Census of India, 2011, 69.5 percent disabled persons lived in rural areas of the country. The Ministry of Rural Development has taken special efforts to address the specific needs of individuals and family of persons with disabilities. Ministry of Rural Development is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), National Rural Livelihoods Mission and Deen Dayal Upadhyaya Grameen Kaushalya Yojana for wage- employment, self -employment and placement linked skill development ,respectively. State/UT-wise total person days generated and number of differently abled beneficiaries under MGNREGA during last three years and current year are given at Annexure-I.
- (c) & (d): The Details of the schemes for skill training of Persons with Disabilities are provided in Annexure-II.
- (e) : Does not arise in view of the reply to (c) and (d) above .

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